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st IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 672/2012

VASDEV LOOND ..... Plaintiff

Through: Mr.Ashimi Vacher, Mr.Aditya

Malhotra and Ms. Manpreet Kaur,

Adv.

versus

WIPRO BPO SOLUTIONS LTD ..... Defendant

Through: Mr.M.S Vinaik, Mr. Pawan Kumar

Dhiman, Mr.Sonu Sagar and Ms.Smriti Gupta, Advs. for defendant/counter claimant

**CORAM:** 

JOINT REGISTRAR (JUDICIAL) MS. SURYA MALIK GROVER (DHJS)

<u>ORDER</u>

**%** 27.05.2022

Proceedings Time: 2.20 to 3.20pm Evidence Time: 2.25 to 3.15 pm Pages: 6

Sh. Jatinder Singh DW1 is present for his further cross examination, which has been recorded in part.

List the matter for recording further cross examination of DW1 on 12.09.2022 at 2pm.

Objections raised during cross examination shall remain open to be decided at the time of final disposal of the case.

SURYA MALIK GROVER (DHJS) JOINT REGISTRAR (JUDICIAL)

MAY 27, 2022/neelam